

No.22/11/26-Admin/APTEL/- 77/2026
Appellate Tribunal for Electricity
Ministry of Power
Core-4, 7th Floor, Scope Complex, Lodhi Road, New Delhi-110003

Dated 18/05/2026

Circular

A copy of the Ministry of Power, New Delhi Office order No 2-18/14/2026-ADMN-II(MOP) Dated 14/05/2026 regarding Pilot initiative "RAHI :- Responsible Action for High efficiency Initiative" is enclosed herewith for compliance/ information and necessary action please.


(Jugnu Kumar)
Admin-Cum-Accounts Officer, APTEL

Copy forwarded to following for information and necessary action: -

- PPS to Hon'ble Chairperson(O)/Hon'ble Members, APTEL.
- PA to Ld. Registrar, APTEL.
- ✓ Deputy Registrar (Registry/IT/Store/Lib), APTEL
- Notice Board
- All Dealing Hands of Admin/Accounts Section for information.

Shram Shakti Bhawan, Rafi Marg,
New Delhi – 110001 Date: 14.05.2026

OFFICE ORDER

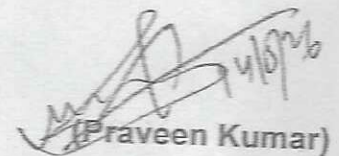
Subject: Pilot initiative "RAHI:- Responsible Action for High efficiency Initiative" - reg

Kind attention of all the officers/officials of Ministry of Power is invited to the call given by Hon'ble Prime Minister on 10.05.2026, emphasizing the need for certain administrative measures to reduce petrol & diesel consumption.

2. In this regard, all the officers/officials of Ministry of Power are encouraged to use car-pooling, public transport and curb unnecessary travel.
3. Further, the Bureau of Energy Efficiency (BEE) in conjunction with the Ministry of Power in order to encourage fuel conservation is undertaking a pilot initiative to bring about behavioral change amongst officers/officials of MoP, using public recognition of efforts as a nudge. The initiative will be called "RAHI:- Action for High efficiency Initiative", with the following slogan:

"देशभक्ति का एक कदम, ईंधन उपयोग कम से कम"

4. The MoP would like to appeal to all the officers/officials of MoP & CPSUs/Organizations under MoP and encourages them to take part in this initiative and their efforts shall be acknowledged and awarded.
5. This envisages that any officers/officials using his/her personal or official vehicle, if shows reduction in usage on month to month basis will be acknowledged by MoP and will be awarded as per the details provided in Annexure-I. The officers/officials who participate in this initiative will have to register all vehicles used or owned by them (official or personal) to be recognized under this initiative. A portal is being developed for participation of officers/officials of MoP and CPSUs/Organizations under MoP.
6. This is issued with the approval of competent authority.


(Praveen Kumar)

Under Secretary to the Govt. of India
Tel: 23358267

Copy to:

1. O/o Hon'ble Minister of Power/ O/o Hon'ble MoS for Power.
2. PPS to Secretary (P)/PPS to AS (PS)/PPS to AS(DSB)/PSO to AS (DNM).
3. All Officers/Desks/Sections/Units in the Ministry of Power through e-office notice board.
4. Heads of CPSUs/Organizations under Ministry of Power, to encourage their officers/officials to join the pilot initiative.